

ORDERS/DIRECTIONS Sl.No.2
MA No.924 of 2013
OA No. 292 of 2010.

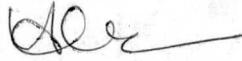
ORDER dated 29.01.2014.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDICIAL)
THE HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)

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By filing MA No.924 of 2013 the UPSC has brought to the notice of this Tribunal that ^{the Archaeological Survey of India} vide DO Letter No. 169/DG (ASI)/1-6/2012 (Admn.) I dated 08.10.2013 withdrew the requisition, based on which notification was issued by the UPSC, for recruitment to 24 posts of Deputy Superintending Archeologist in Archaeological Survey of India. Accordingly, the UPSC has prayed for dismissal of this OA being infructuous. In view of the above, after hearing Mr.T.P.Tripathy, Learned Counsel for the Applicant, Mr.B.Dash, Learned panel counsel for UPSC and Mr.P.R.J.Dash, Learned Additional CGSC appearing for Respondent No.3 this OA is dismissed as infructuous. No costs.


Member (Admn.)


Member (Judicial)